

LOVENEET HANDA

Voluntary Liquidator

Innovatiview Finance Private Limited

CIN: U64990UP2024PTC200595

Communication Address: 201, 2nd Floor, Park View Complex 48, near Reliance Fresh, Hasanpur, I.P. Extension, Patparganj, Delhi 110092

E-Mail Id: liquidation.Innovatiview@gmail.com

Reg. No. IBBI/IPA-002/IP-N01048/2020-2021/13386

AFA valid upto- 31st December, 2026

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [INNOVATIVIEW FINANCE PRIVATE LIMITED]

1.	NAME OF CORPORATE PERSON	Innovatiview Finance Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/04/2024
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - Uttar Pradesh II Incorporated under the Provisions of Companies Act, 2013.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U64990UP2024PTC200595
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGD. OFFICE: Plot No.6 Sector-127, Noida, Gautam Buddha Nagar 201301 Uttar Pradesh, India PRINCIPAL OFFICE: N.A.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd June, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Loveneet Handa 201, 2 nd Floor, Park View Complex 48, near Reliance Fresh, Hasanpur, I.P. Extension, Patparganj, Delhi 110092 E-mail; liquidation.Innovatiview@gmail.com loveneet.cs@gmail.com Contact No. 9818664478 IP Registration No.: IBBI/PA-002/IP-N01048/2020-2021/13386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd July, 2026

Notice is hereby given that Innovatiview Finance Private Limited has commenced voluntary liquidation on 23rd June, 2026. The stakeholders of Innovatiview Finance Private Limited are hereby called upon to submit proof of their claims, on or before 23rd July, 2026, to the liquidator at the address and email id mentioned against item 7.



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Extension, Patparganj, Delhi 110092

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The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, post or electronically.

Submission of false or misleading proofs of claim shall attract penalties.



Loveneet Handa

Voluntary Liquidator

Innovatiview Finance Private Limited

(Under Voluntary Liquidation)

IP Registration No: IBBI/PA-002/IP-N01048/2020-2021/13386

Date: 25th June, 2026

Place: Delhi

Bharat Rasayan Limited
 Regd. Office: 1501, Vikram Tower, Rajendra Place, New Delhi-110008.
 CIN: L24119DL1989P030264
 Email: investors.br@bharatgroup.co.in Website: www.bharatgroup.co.in

NOTICE OF LOSS OF SHARE CERTIFICATES
 Notice is hereby given that the following share certificates have been reported to be lost/misplaced/stolen and the registered shareholder/claimant therefore has requested the Company for issuance of duplicate share certificates in lieu of lost share certificates:

Folio No.	Name of the Shareholder / Claimant	Certificate Nos.	No. of Shares	Distinctive Nos. (From - To)
0034587	DAVE ANANT RATILAL	14311	100	2757441-2757540
		18529	100	3179241-3179340

Any person(s) who has/have and claim(s) in respect of the aforesaid share certificates should lodge the claim in writing with us at the above mentioned address within 15 days from the publication of this notice. The Company will thereafter be liable to entertain any claim in respect of the said share certificates and shall proceed to issue the duplicate share certificates pursuant to Rule 6 of the Companies (Share Capital & Debentures) Rules, 2014.

For BHARAT RASAYAN LIMITED
 Sd/- (Nikita Chadha)
 New Delhi 26, 2026 Company Secretary
 Memb. No. FCS10121

UMMEED HOUSING FINANCE PVT. LTD
 Registered office at: Unit 2009-14, 20th Floor, Magnum Global Park, Golf Course Extension, Sector-58, Gurgaon (Haryana)-122011
 CIN: U64990HR2016PT0057804

APPENDIX IV [See rule 8(1)] POSSESSION NOTICE

Whereas, The undersigned being the authorized officer of the UMMEED HOUSING FINANCE PVT. LTD. in pursuance of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act, 2002) and in exercise of powers conferred under section 13(1) of the said Act, read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notices to the Borrower(s) as details herein under, calling upon the respective Borrowers to repay the amount mentioned in the notice with all costs, charges and expenses till actual date of payment within 60 days from the date of the receipt of the said notice.

1. Suniti Kumari Gautam S/o Mohd Chand Gautam
 Residing At: 90, Pusth Vihar Colony, Phase-1, Maholi, Mathura, Uttar Pradesh-281004
 Rs. 5,22,571 + 2,91,533
 2. Lokesh Gautam S/o Mohd Chand Gautam (Co-Borrower)
 Residing At: 90, Pusth Vihar Colony, Behind A-7, Phase-1, Maholi, Mathura, U.P.-281004
 Rs. 5,22,571 + 2,91,533
 3. Sweety W/o Suniti Kumari Gautam (Co-Borrower)
 Residing At: 90, Pusth Vihar Colony, Phase-1, Madhuvan Vatika Park, Maholi, Mathura, U.P.-281004
 Interest And Other Charges From 12-Nov-2025

Details of the Secured Asset: All that part and parcel property bearing A Plot Land No. 19, Measuring Area 103.33 Sq. Yds. i.e. 86.39 Sq. Mtrs. Part Of Kharsa No. 267/M, Situated At Mauia Maholi Inside Pusth Vihar Phase-1, Tehsil & District Mathura, Uttar Pradesh. Boundaries As: East- Plot No. 90, West- Road 18 Feet, North- Road 18 Feet, South- Plot Other. Date: 27-Jun-2026

HINDUJA HOUSING FINANCE LIMITED
 Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015.
 Branch Office: Office No-210/211, Second Floor, Dashmesh Plaza, Sector-20B, Nil, Faridabad, Haryana-121001.
 Email: auction@hindujahousingfinance.com

ZRM: Mr. Rakesh Gupta - 9879325255 • RLM: Mr. Parmod Chand - 9990338759
 RRM: Mr. Ravi Shankar - 9999735552

APPENDIX - IV - A (Refer proviso to rule 8(6)) SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "Act") read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as "the Rules").

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Hinduja Housing Finance Limited (Secured Creditor) having its Corporate Office at 167-169, 2nd Floor, Little Moon, Saidapet, Chennai-600 015 and one of its Branch Offices at Office No-210/211, Second Floor, Dashmesh Plaza, Sector-20B, Nil, Faridabad, Haryana-121001, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the dates mentioned below for realization of the amount due to the Secured Creditor from the borrowers and guarantors. The sale will be done by the Authorized Officer through e-auction platform provided at the website: auction@hindujahousingfinance.com and <https://www.bankauctions.com/>.

Date of Inspection of the property : 02/07/2026 - 04/07/2026, 14:00 hrs - 17:00 hrs
EMD Deposition Last Date : 14/07/2026, Till 17:00 hrs.
Date/Time of E-Auction : 15/07/2026, 11:00 hrs - 13:00 hrs

Sr. No.	Loan Account Number and Name of Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice vs 13(2) Date and Amount	Date and Type of Possession	Reserve Price EMD Bid Increase Amount
1.	Loan Account No. HR/GN/KR/IA/00001105 & CO/CP/CO/PO/A00000781. Mr. MUNESH KUMAR (Borrower), Mrs. SUMITRA DEVI W/O BRUSH KUMAR (Co-Borrower)	07/08/2025 And Rs. 11,24,557/- Rs. 11,24,557/- as on 05/08/2025	13/11/2025 Symbolic Possession	Rs. 14,88,600/- Rs. 1,48,860/- Rs. 10,00,000/-
2.	Loan Account No. HR/GN/KR/IA/00001392 Mr. APODESH S/O NANHAR SINGH (Borrower), Mrs. SHARMILA W/O APODESH (Co-Borrower)	06/08/2025 And Rs. 7,86,628/- Rs. 7,86,628/- as on 05/08/2025	13/11/2025 Symbolic Possession	Rs. 11,38,500/- Rs. 1,13,850/- Rs. 10,00,000/-
3.	Loan Account No. HR/GN/KR/IA/00001040 Mr. SUDESH S/O HAR KISHAN (Borrower), Mrs. SARITA W/O SUDESH (Co-Borrower)	01/07/2025 And Rs. 10,75,230/- Rs. 10,75,230/- as on 07/07/2025	09/10/2025 Symbolic Possession	Rs. 21,38,400/- Rs. 2,13,840/- Rs. 10,00,000/-
4.	Loan Account No. DL/MT/GM/GA/00000306 & DL/MT/GM/GA/00000350. Mr. VIJAY KUMAR C/O RAM SINGH (Borrower), Mrs. MEENAKSHI W/O SHIV CHANDR (Co-Borrower)	07/07/2025 And Rs. 39,55,325/- Rs. 39,55,325/- as on 05/07/2025	09/10/2025 Symbolic Possession	Rs. 36,61,200/- Rs. 3,66,120/- Rs. 10,00,000/-
5.	Loan Account No. DL/BDP/BDP/A000001106 Mr. Vinod S/O HANSRAJ (Borrower), Mrs. SHEELA S/O HANSRAJ (Co-Borrower)	08/12/2025 And Rs. 9,74,571/- Rs. 9,74,571/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 44,87,400/- Rs. 4,48,740/- Rs. 10,00,000/-
6.	Loan Account No. DL/UNIK/NKP/A000001329 & CO/CP/CO/PO/A000008501. Mr. SHALENDRA KUMAR S/O MOHAN (Borrower), Mr. MOHAN S/O LALLAPPA (Co-Borrower)	08/12/2025 And Rs. 24,44,432/- Rs. 24,44,432/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 27,49,500/- Rs. 2,74,950/- Rs. 10,00,000/-
7.	Loan Account No. DL/RJP/JP/CO/A00000565 Mr. SHIV KUMAR S/O SHYAM LAL (Borrower), Mrs. ANGURI W/O SHIV KUMAR (Co-Borrower)	08/12/2025 And Rs. 19,42,686/- Rs. 19,42,686/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 48,77,800/- Rs. 4,87,780/- Rs. 10,00,000/-
8.	Loan Account No. HR/GN/KR/IA/00001104. Mr. JAI PRAKASH HEERA SINGH S/O HIRAN SINGH (Borrower), Mrs. SUDESH W/O JAI PRAKASH & Mr. MANISH S/O JAI PRAKASH (Co-Borrower)	08/12/2025 And Rs. 11,85,021/- Rs. 11,85,021/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 48,46,500/- Rs. 4,84,650/- Rs. 10,00,000/-
9.	Loan Account No. HR/NTRK/BH/IA/000000015 Mr. TOTAR RAM S/O ISHWAR (Borrower), Mrs. HUKAM KAUR W/O ISHWAR (Co-Borrower)	08/12/2025 And Rs. 7,56,188/- Rs. 7,56,188/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 20,52,900/- Rs. 2,05,290/- Rs. 10,00,000/-
10.	Loan Account No. HR/GN/KR/IA/00001543 Mr. JILE SINGH BADGUJAR S/O SURTE (Borrower), Mrs. MANJU W/O JILE SINGH (Co-Borrower)	09/12/2025 And Rs. 20,04,425/- Rs. 20,04,425/- as on 09/12/2025	13/02/2026 Symbolic Possession	Rs. 28,45,800/- Rs. 2,84,580/- Rs. 10,00,000/-
11.	Loan Account No. DL/UNIK/NKP/A00000064 Mr. BIJENDER SINGH S/O HARISH SINGH (Borrower), Mrs. ANITA W/O BIJENDER (Co-Borrower)	28/05/2025 And Rs. 13,95,498/- Rs. 13,95,498/- as on 28/05/2025	13/08/2025 Symbolic Possession	Rs. 96,27,300/- Rs. 9,62,730/- Rs. 10,00,000/-
12.	Loan Account No. GR/KAP/KUN/IA/000000918 Mr. RAVI KUMAR C/O RAM GOPAL (Borrower)	07/07/2025 And Rs. 31,43,973/- Rs. 31,43,973/- as on 05/07/2025	06/10/2025 Symbolic Possession	Rs. 33,40,800/- Rs. 3,34,080/- Rs. 10,00,000/-
13.	Loan Account No. DL/BDP/BDP/A00000588 Mr. Narender Kumar Anuja (Borrower), Mrs. SARKITA KUMAR (Co-Borrower)	18/03/2025 And Rs. 64,74,618/- Rs. 64,74,618/- as on 18/03/2025	28/08/2025 Symbolic Possession	Rs. 1,99,38,600/- Rs. 1,99,38,600/- Rs. 10,00,000/-
14.	Loan Account No. HR/NCH/GUR/IA/000000596 Mr. MONI (Borrower), Mr. VIKRANT GUPTA (Co-Borrower)	01/07/2025 And Rs. 17,08,776/- Rs. 17,08,776/- as on 01/07/2025	09/10/2025 Symbolic Possession	Rs. 31,33,800/- Rs. 3,13,380/- Rs. 10,00,000/-
15.	Loan Account No. HR/GN/KR/IA/00001172 Mr. ANAND HUDDA S/O VIJAY KUMAR (Borrower), Mrs. SARKITA KUMAR (Co-Borrower)	07/07/2025 And Rs. 8,84,582/- Rs. 8,84,582/- as on 05/07/2025	06/10/2025 Symbolic Possession	Rs. 26,82,200/- Rs. 2,68,220/- Rs. 10,00,000/-
16.	Loan Account No. GR/KAP/KUN/IA/000000918 Mr. DINESH KUMAR S/O RAGHUVIR SINGH (Borrower), Mrs. RAGHUBIR SINGH S/O MUSSDAL LAL (Co-Borrower)	05/07/2025 And Rs. 8,84,582/- Rs. 8,84,582/- as on 05/07/2025	06/10/2025 Symbolic Possession	Rs. 26,82,200/- Rs. 2,68,220/- Rs. 10,00,000/-
17.	Loan Account No. GR/KAP/KUN/IA/000000578 Mr. ANAND HUDDA S/O VIJAY KUMAR (Borrower), Mr. VIJAY KUMAR S/O PRAKASH CHAND (Co-Borrower)	07/07/2025 And Rs. 23,96,691/- Rs. 23,96,691/- as on 05/07/2025	09/10/2025 Symbolic Possession	Rs. 1,00,80,000/- Rs. 1,00,80,000/- Rs. 10,00,000/-
18.	Loan Account No. DL/RJP/JP/CO/A00000614 Mr. JITENDER (Borrower), Mrs. MANJU KUMAR (Co-Borrower)	10/10/2025 And Rs. 25,58,218/- Rs. 25,58,218/- as on 10/10/2025	14/02/2025 Symbolic Possession	Rs. 92,03,400/- Rs. 9,20,340/- Rs. 10,00,000/-
19.	Loan Account No. GR/KAP/KUN/IA/000002353 Mr. Anil Kumar & Mr. Leela Ram S/O Ram Chand (Co-Borrower)	29/08/2024 And Rs. 20,83,727/- Rs. 20,83,727/- as on 29/08/2024	03/01/2025 Symbolic Possession	Rs. 36,97,200/- Rs. 3,69,720/- Rs. 10,00,000/-
20.	Loan Account No. GR/KAP/KUN/IA/000007074. Mr. RAKESH S/O RAJU (Borrower), Mrs. REKHA K/IB W/O RAJU CHAWARIYA (Co-Borrower), Mrs. ROOBI W/O RAVI KUMAR (Co-Borrower)	15/01/2025 And Rs. 14,27,482/- Rs. 14,27,482/- as on 11/01/2025	03/06/2025 Symbolic Possession	Rs. 26,82,470/- Rs. 2,68,247/- Rs. 10,00,000/-
21.	Loan Account No. GR/KAP/KUN/IA/000000300 Mr. PRAVEEN KUMAR S/O VEDRAM (Borrower), Mrs. SAVITA W/O PRAVEEN KUMAR (Co-Borrower)	08/01/2025 And Rs. 27,75,827/- Rs. 27,75,827/- as on 08/01/2025	18/04/2025 Symbolic Possession	Rs. 31,31,900/- Rs. 3,13,190/- Rs. 10,00,000/-
22.	Loan Account No. HR/NCH/GUR/IA/000000117 Mr. GULSHAN KUMAR S/O KISHAN CHAND (Borrower), Mrs. SEEMA RANI W/O GULSHAN KUMAR (Co-Borrower)	23/01/2025 And Rs. 10,60,906/- Rs. 10,60,906/- as on 23/01/2025	03/06/2025 Symbolic Possession	Rs. 22,55,760/- Rs. 2,25,576/- Rs. 10,00,000/-
23.	Loan Account No. GR/SPK/SUPR/A000000215. Mr. DEVENDRA SINGH BAGHEL S/O RATIRAM SINGH BAGHEL (Borrower), Mrs. POOJA C/O DEVENDER SINGH BAGHEL (Co-Borrower)	27/02/2025 And Rs. 11,72,768/- Rs. 11,72,768/- as on 24/02/2025	05/06/2025 Symbolic Possession	Rs. 18,00,000/- Rs. 1,80,000/- Rs. 10,00,000/-
24.	Loan Account No. GR/KAP/KUN/IA/00000524 Mr. DARSHAN KUMAR S/O DALE SINGH (Borrower), Mrs. SONU DEVI W/O DARSHAN KUMAR (Co-Borrower)	27/02/2025 And Rs. 10,71,890/- Rs. 10,71,890/- as on 24/02/2025	04/06/2025 Symbolic Possession	Rs. 17,39,970/- Rs. 1,73,970/- Rs. 10,00,000/-
25.	Loan Account No. GR/KAP/KUN/IA/000000463 Mr. ASHISH RANGA S/O BIR SINGH (Borrower), Mrs. MUKESH DEVI W/O BIR SINGH (Co-Borrower)	19/02/2025 And Rs. 11,79,357/- Rs. 11,79,357/- as on 19/02/2025	04/06/2025 Symbolic Possession	Rs. 48,17,070/- Rs. 4,81,707/- Rs. 10,00,000/-
26.	Loan Account No. GR/KAP/KUN/IA/00000399 Mr. AMIT KUMAR S/O KAILASH RAJ (Borrower), Mrs. GAYATRI DEVI W/O KAILASH RAJ (Co-Borrower)	19/02/2025 And Rs. 16,21,088/- Rs. 16,21,088/- as on 19/02/2025	04/06/2025 Symbolic Possession	Rs. 24,38,370/- Rs. 2,43,837/- Rs. 10,00,000/-
27.	Loan Account No. GR/SPK/SUPR/A000000215. Mr. DEVENDRA SINGH BAGHEL S/O RATIRAM SINGH BAGHEL (Borrower), Mrs. POOJA C/O DEVENDER SINGH BAGHEL (Co-Borrower)	27/02/2025 And Rs. 11,72,768/- Rs. 11,72,768/- as on 24/02/2025	05/06/2025 Symbolic Possession	Rs. 18,00,000/- Rs. 1,80,000/- Rs. 10,00,000/-
28.	Loan Account No. DL/BDP/BDP/A00000456 Mr. BRAHM PAL (Borrower), Mrs. BABITA RAWAL & Mr. NEERAJ (Co-Borrower)	25/03/2025 And Rs. 65,81,298/- Rs. 65,81,298/- as on 21/03/2025	13/08/2024 Symbolic Possession	Rs. 1,48,27,950/- Rs. 1,48,27,950/- Rs. 10,00,000/-
29.	Loan Account No. DL/BDP/BDP/A000001050 Mr. MUNESH SINGH (Borrower)	29/08/2024 And Rs. 12,55,059/- Rs. 12,55,059/- as on 29/08/2024	03/01/2025 Symbolic Possession	Rs. 40,58,100/- Rs. 4,05,810/- Rs. 10,00,000/-
30.	Loan Account No. DL/BDP/BDP/A000000073 Mr. DAVINDER SINGH (Borrower), Mr. SUJAN (Co-Borrower)	30/06/2023 And Rs. 62,73,849/- Rs. 62,73,849/- as on 27/03/2023	24/04/2024 Symbolic Possession	Rs. 92,10,600/- Rs. 9,21,060/- Rs. 10,00,000/-
31.	Loan Account No. GR/SPK/SUPR/A000000005 Mr. RAJNEESH KUMAR (Borrower), Mr. MEENA (Co-Borrower)	17/05/2024 And Rs. 11,08,229/- Rs. 11,08,229/- as on 17/05/2024	26/05/2024 Symbolic Possession	Rs. 24,31,800/- Rs. 2,43,180/- Rs. 10,00,000/-
32.	Loan Account No. GR/KAP/KUN/IA/00000245 & CO/CP/CO/PO/A000001671 Mr. JAI PAL YADAV (Borrower), Mr. USHA U (Co-Borrower)	21/06/2024 And Rs. 31,53,705/- Rs. 31,53,705/- as on 21/06/2024	15/10/2024 Symbolic Possession	Rs. 67,48,380/- Rs. 6,74,838/- Rs. 10,00,000/-
33.	Loan Account No. DL/BDP/BDP/A000001023 Mr. Tej Singh (Borrower), Mrs. VINOD DEVI & Mr. DEEPAK (Co-Borrower)	13/11/2024 And Rs. 19,91,228/- Rs. 19,91,228/- as on 11/11/2024	27/02/2025 Symbolic Possession	Rs. 36,43,200/- Rs. 3,64,320/- Rs. 10,00,000/-
34.	Loan Account No. GR/SPK/SUPR/A0000000015 Mr. HIRAN SINGH KUMAR (Borrower), Mr. AMRESH KAMAT & Mrs. KAREENA KAMAT (Co-Borrower)	10/03/2025 And Rs. 29,55,179/- Rs. 29,55,179/- as on 09/03/2025	06/06/2025 Symbolic Possession	Rs. 30,67,200/- Rs. 3,06,720/- Rs. 10,00,000/-
35.	Loan Account No. GR/SPK/SUPR/A000000114 Mr. TEJIB S/O BRAHAM PRAKASH (Borrower), Mr. LEELA WATI W/O BRAHAM PRAKASH, Mr. SANDEEP S/O BRAHAM PRAKASH, Mr. BRAHAM PRAKASH S/O ROSHAN (CO-BORROWER)	03/03/2025 And Rs. 11,95,603/- Rs. 11,95,603/- as on 03/03/2025	06/06/2025 Symbolic Possession	Rs. 51,93,345/- Rs. 5,19,345/- Rs. 10,00,000/-
36.	Loan Account No. DL/BDP/BDP/A000001023 Mr. Tej Singh (Borrower), Mrs. VINOD DEVI & Mr. DEEPAK (Co-Borrower)	13/11/2024 And Rs. 19,91,228/- Rs. 19,91,228/- as on 11/11/2024	27/02/2025 Symbolic Possession	Rs. 36,43,200/- Rs. 3,64,320/- Rs. 10,00,000/-
37.	Loan Account No. HR/GN/KR/IA/0000000015 Mr. AMRESH KAMAT & Mrs. KAREENA KAMAT (Co-Borrower)	10/03/2025 And Rs. 29,55,179/- Rs. 29,55,179/- as on 09/03/2025	06/06/2025 Symbolic Possession	Rs. 30,67,200/- Rs. 3,06,720/- Rs. 10,00,000/-
38.	Loan Account No. DL/MT/GM/GA/00000306 & DL/MT/GM/GA/00000350. Mr. VIJAY KUMAR C/O RAM SINGH (Borrower), Mrs. MEENAKSHI W/O SHIV CHANDR (Co-Borrower)	07/07/2025 And Rs. 39,55,325/- Rs. 39,55,325/- as on 05/07/2025	09/10/2025 Symbolic Possession	Rs. 36,61,200/- Rs. 3,66,120/- Rs. 10,00,000/-
39.	Loan Account No. DL/UNIK/NKP/A000001329 & CO/CP/CO/PO/A000008501. Mr. SHALENDRA KUMAR S/O MOHAN (Borrower), Mr. MOHAN S/O LALLAPPA (Co-Borrower)	08/12/2025 And Rs. 24,44,432/- Rs. 24,44,432/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 27,49,500/- Rs. 2,74,950/- Rs. 10,00,000/-
40.	Loan Account No. DL/RJP/JP/CO/A00000565 Mr. SHIV KUMAR S/O SHYAM LAL (Borrower), Mrs. ANGURI W/O SHIV KUMAR (Co-Borrower)	08/12/2025 And Rs. 19,42,686/- Rs. 19,42,686/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 48,77,800/- Rs. 4,87,780/- Rs. 10,00,000/-
41.	Loan Account No. HR/GN/KR/IA/00001104. Mr. JAI PRAKASH HEERA SINGH S/O HIRAN SINGH (Borrower), Mrs. SUDESH W/O JAI PRAKASH & Mr. MANISH S/O JAI PRAKASH (Co-Borrower)	08/12/2025 And Rs. 11,85,021/- Rs. 11,85,021/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 48,46,500/- Rs. 4,84,650/- Rs. 10,00,000/-
42.	Loan Account No. HR/NTRK/BH/IA/000000015 Mr. TOTAR RAM S/O ISHWAR (Borrower), Mrs. HUKAM KAUR W/O ISHWAR (Co-Borrower)	08/12/2025 And Rs. 7,56,188/- Rs. 7,56,188/- as on 08/12/2025	13/02/2026 Symbolic Possession	Rs. 20,52,900/- Rs. 2,05,290/- Rs. 10,00,000/-
43.	Loan Account No. HR/GN/KR/IA/00001543 Mr. JILE SINGH BADGUJAR S/O SURTE (Borrower), Mrs. MANJU W/O JILE SINGH (Co-Borrower)	09/12/2025 And Rs. 20,04,425/- Rs. 20,04,425/- as on 09/12/2025	13/02/2026 Symbolic Possession	Rs. 28,45,800/- Rs. 2,84,580/- Rs. 10,00,000/-
44.	Loan Account No. DL/UNIK/NKP/A00000064 Mr. BIJENDER SINGH S/O HARISH SINGH (Borrower), Mrs. ANITA W/O BIJENDER (Co-Borrower)	28/05/2025 And Rs. 13,95,498/- Rs. 13,95,498/- as on 28/05/2025	13/08/2025 Symbolic Possession	Rs. 96,27,300/- Rs. 9,62,730/- Rs. 10,00,000/-
45.	Loan Account No. GR/KAP/KUN/IA/000000918 Mr. RAVI KUMAR C/O RAM GOPAL (Borrower)	07/07/2025 And Rs. 31,43,973/- Rs. 31,43,973/- as on 05/07/2025	06/10/2025 Symbolic Possession	Rs. 33,40,800/- Rs. 3,34,080/- Rs. 10,00,000/-
46.	Loan Account No. DL/BDP/BDP/A00000588 Mr. Narender Kumar Anuja (Borrower), Mrs. SARKITA KUMAR (Co-Borrower)	18/03/2025 And Rs. 64,74,618/- Rs. 64,74,618/- as on 18/03/2025	28/08/2025 Symbolic Possession	Rs. 1,99,38,600/- Rs. 1,99,38,600/- Rs. 10,00,000/-
47.	Loan Account No. HR/NCH/GUR/IA/000000596 Mr. MONI (Borrower), Mr. VIKRANT GUPTA (Co-Borrower)	01/07/2025 And Rs. 17,08,776/- Rs. 17,08,776/- as on 01/07/2025	09/10/2025 Symbolic Possession	Rs. 31,33,800/- Rs. 3,13,380/- Rs. 10,00,000/-
48.	Loan Account No. GR/KAP/KUN/IA/000000918 Mr. DINESH KUMAR S/O RAGHUVIR SINGH (Borrower), Mrs. RAGHUBIR SINGH S/O MUSSDAL LAL (Co-Borrower)	05/07/2025 And Rs. 8,84,582/- Rs. 8,84,582/- as on 05/07/2025	06/10/2025 Symbolic Possession	Rs. 26,82,200/- Rs. 2,68,220/- Rs. 10,00,000/-